

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Cont A 6 of 2017 in TP 115 of 2016 With
MA 5 of 2017

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2021**

Name of the Company: Kumar Jivanlal Patel (Makadia)
V/s
Patel Oils & Chemicals Pvt Ltd & Ors

Section: Restoration Application

ORDER

Learned PCS Mr. Kunjal Dalal appeared for the Applicant.

Learned Counsel Mr. Jainish Shah appeared for the Respondent.

The matter stands adjourned to 23.03.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 15th day of February, 2021.